

Notice

Options are invited from the Judicial Officers, who have retired in the rank of District/Additional District & Sessions Judges and are practicing as Advocates in this High Court, to defend the Service Appeals filed by the employees of the Subordinate Courts of States of Punjab, Haryana and Chandigarh, on behalf of the department, on a consolidated fee of Rs. 10,000/- per appeal. The options may be submitted to the office of Registrar (Admn.-II), i.e. Room No. 11, First Floor, Main High Court Building, Chandigarh, by 11/02/2020 (during office hours).

Dated: - 21-01-2020


Superintendent
Punjab & Haryana High Court
Chandigarh